

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTH ZONE AT CHENNAI

O.A No.8 of 2016

&

O.A.No.152 of 2016

&

O.A.No.198 of 2016

1.R.Ravimaran (died)

2.R.L.Srinivasan

3.K.Saravanan

: Applicants

-Versus-

Union of India

Represented by its Secretary

The Ministry of Environment, Forest and climate Change

Jorbagh, New Delhi and Others

: Respondents

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Dated at Chennai this the 20th day of December 2023

Counsel for the Respondents No.2 and 3

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AFFIDAVIT OF 3RD RESPONDENT

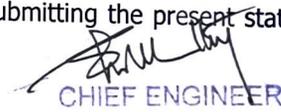
I, S.Daskshnamurthy, son of S.Subbiah, aged about 59 years Hindu, working as Chief Engineer, TANGEDCO, having office at North Chennai Thermal power Station-I, Chennai, do hereby solemnly affirm and sincerely states as follows:-

1. I am the 3rd respondent herein and hence I am well acquainted with facts and circumstances based on record and I am filing this affidavit on my behalf and on behalf of the 2nd respondent also.
2. I submit that I am filing this status report in compliance of Hon'ble Tribunal's order dated 5.7.2022 as follows:-
 - a. Replacement of Ash Slurry pipe no.3 completed on 09.04.2021.
 - b. Likewise, replacement of Ash Slurry pipe no.2 completed on 28.03.2022.
 - c. As far as these two pipe lines are concerned they are new and no leakage.


CHIEF ENGINEER
NORTH CHENNAI THERMAL POWER STATION
TNEB, CHENNAI-600 120.

- d. With regard to other pipe lines no.1, 4 and 5 are concerned, we are monitoring round the clock by engaging a patrolling team with 24 hours vehicle to notice the leakage and to stop the pump immediately so as to attend the leaks then and there. Now occurrence of leakages outside NCTPS-I premises is almost "NIL".
 - e. In addition to the above, daily patrolling for entire ASDL Pipelines have been arranged by deputing Assistant Executive Engineers and Assistant Engineers level and being carried out.
 - f. If, any of the location along the pipe lines found weeping (i.e the initial stage of leakage), the same will be attended immediately and thereby the further leakages gets prevented.
3. I submit that with regard to tender process is concerned, the same is floated vide CE-172/2023-24 for supply of 15402 Meters of Cast Basalt Lined M S Pipes for Ash Slurry Disposal Pipe Line No 1, 4 & 5, for an amount of Rs.27.26 Crores.
 4. The technical bid was opened on 06.12.2023. Due to cyclone on 4.12.2023. Three bidders have participated in the tender and the same was submitted to BLTC. (Board Level Tender Committee). Due to Chennai flood and recent torrential rain in southern District, Top officials fielded for restoration of power supply. Further process will be taken at the earliest.
 5. In view of the unprecedented weather situation, we are submitting the present status, the same may be recorded and thus render justice.

Solemnly affirmed at Chennai
 This the 2nd day of December 2023
 And signed his name in my presence


 CHIEF ENGINEER
 NORTH CHENNAI THERMAL POWER STATION
 TNER, CHENNAI-600 120.
 BEFORE ME

Advocate : Chennai
 G. S. D. Damodaran
 MS No. 1045/2024
 No. 1, 400 mms 2024
 46-1.

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STATUS REPORT

S.T.RAJA,

(Ms.No.1192/1999)

Mobile No.9444027720

Standing Counsel for the

Respondents No.2 and 3